

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/62/ (IB)/2017
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD
NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Anun Pradeesh

Petitioner (Operational Auditor)

[Signature]

M/s. K. K. Murugan & Associates

for Respondent

[Signature]

ORDER

Counsel for petitioner present. Counsel for respondent present and prayed time for making submissions. At request of both counsel, time extended. Put up on 01.08.2017 at 10.30 A.M.

[Signature]

(K. Anantha Padmanabha Swamy)
Member (Judicial)